ABSTRACT OF PROCEEDINGS

COUNCIL OF THE GOVERNOR GENERAL OF INDIA

LAWS AND REGULATIONS.

VOL 8

1869

PL

Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., cap. 67.

The Council met at Government House on Friday, the 22nd January 1869.

The Council adjourned till the 29th January 1869.

WHITLEY STOKES,

Asst. Secy. to the Govt. of India,

Home Department (Legislative).

CALCUTTA,
The 22d January 1869.

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